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[28 APRIL 1992]

THE MINISTER OF STATE OP THE MINISTRY OF POWER AND **ENERGY** NON-CONVENTIONAL SOURCES (SHRI KALP NATH RAI): (a) and (b) The allocation of funds for power sector for the 8th Plan period has not been finalised by the Planning Commission.

## **States Agreed to World Bank Condition**

- 190. DR. YELAMNCHILT SIVA.TT: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:
- (a) whether it is a fact that the States have agreed to the world Bank condition that Sate Electricity Boards should earn minimum return as reported in the news item appearing in the Economic Times of the 7th April, 1992; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL **ENERGY** SOURCES (SHRI KALP NATH RAI): (a) and (b) In the Conference of Power Ministers of States held on 4-4-1992, a Resolution has been adopted to the effect that the. State Electricity Boards should funcion on &ound commercial principles and that they should earn the statutory minimum return of 3 per cent per annum, as provided in the Electricity (Supply) Act, 1948.

12.00 Noon

[The Deputy Chairman in the Chair]

## PAPERS LAID ON THE TABLE

डा॰ र जाकर पार्टेष : उपसभापति महोदया, भाषा साहेब (व्यवधान)

उपसमाप सि: पाण्डेय जी पहने पेपर ले हो जाने दीजिए। कपया जरा बैठिये।

**हा**०ड र:नाकर पाण्डेय: मदस्य में मड नहीं हैं इसलिए हाऊस को एडजर्न कर देना चाहिए (व्यवधान)

उपसभापति : ग्राप वैठिए । ग्राप चेयरमैन साहब से चेम्बर में बात कर लीजिये। वे जो श्रादेश देंगे हम कर देंगे। इस तरह की बात में नहीं उठानी चाहिये। (व्यव्धान) वेयरमैन साहब से बात कर लीजिये ।

Report and Accounts (1989-99) of the Tea Trading Corporation of Indi\* Limited, Calcutta, and related papera

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Madam, I lay on the Table-

- I. A copy each (in English and Hindi) of the following papers, un der sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) Eigtheenth Annual Report and Accounts of the Tea Trading Corporation of India imited, Calcutta, for the year 1989-90, together with the Auditors\* Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (ii) Review by Government on the working of the above Corporation.
- II. Statement (in English Hindi) giving reasons for the delay laying, the papers menoned at (I) above.

[Placed in Library see No. LT, 1782/ 921

- I. Report and Accounts (1990-91) of the India Tourism **Development** Corporation limited, New Delhi and related papers.
- II. Report and Accounts (1987-8\*) of the National Airports Authority New Delhi and related papers.

THE MINISTER OF STATU IN THE MINISTRY OF CTVTL AVIATION AND TOURISM (SHRI M.O.H. FAROOK). Madam, I lay on the Table—